

सरकारों से भूमि पट्टे पर ली गई है और निगम को सौंप दी गई है। सार्वजनिक तथा गैर-सरकारी क्षेत्रों में बड़े फार्मों को दी गई अन्य सुविधाओं के सम्बन्ध में जानकारी एकत्रित की जा रही है और सभा पटल पर रख दी जायेगी।

**Legislation to Ban Allotment of Fertile Land for Industrial Purposes**

5015. SHRI ABDUL GHANI DAR : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government are bringing a comprehensive Bill to ban the allotment of fertile lands for industrial purposes ; and

(b) whether this Bill will also provide that no industrialist will have the occupation of lands exceeding their actual needs and if Government find that any industrialist had land more than his needs, Government will resume the excess land and hand over that area to the poor cultivators ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). It is the accepted policy of the Government of India to ensure that good agricultural land is not acquired for any public purpose except where such acquisition became essential by virtue of its strategic importance or for the development of agriculture itself. Circular letters have been issued by the Government of India to all State Governments requesting them to ensure that good agricultural land is not acquired under the provisions of the Land Acquisition Act. The Land Acquisition Review Committee also considered all aspects of land acquisition and has recommended that while it may not be practicable to impose a total ban on the acquisition of good agricultural land due to its strategic importance and also for the development of agriculture itself, the Government should provide for a statutory device for preventing the acquisition of good agricultural land. The Land Acquisition Review Committee also recommended that in each State a Land

Acquisition Committee should be set up for advising Government in respect of land use policy in the matter of large scale acquisition for public purposes including implementation of projects. One of the functions of this Committee is to ensure that the acquisition of good agricultural land does not take place where it can be avoided. The recommendations of the Land Acquisition Review Committee have been forwarded to the State Governments for their comments. Replies from all States have not been received. From the replies received so far it is found that some State Governments have issued instructions to the concerned authorities to the effect that good agricultural land should not be acquired except in unavoidable circumstances. At present there is no proposal to bring a comprehensive bill for banning the allotment of fertile land for industrial purposes.

**Agreement for Import of Tractors from U.S.S.R.**

5016. SHRI MUHAMMAD SHERIFF : SHRI CHENGALRAYA NAIDU : SHRI R. BARUA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether any agreement has been signed by the State Trading Corporation and the U.S.S.R. for the supply of tractors ;

(b) the names of the other countries from which India is importing tractors ;

(c) the details of the tractors being imported from each country and the comparative price per tractor being supplied to India ;

(d) whether Government have taken any special steps for the allocation of tractors in the country ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) Contracts for the import of tractors have also been signed by the S.T.C. of India with foreign suppliers of GDR, Czechoslovakia, Rumania, Poland, Yugoslavia and

UK. In the case of the GDR tractors, the import has been suspended.

(c) The required information is as indicated below :—

Make of Tractor	Import price per Tractor (Rs.)
RS-09	9,350 C & F *
Zetor—2011 SKD	10,007 ..
Zetor—2011 Rice Spl. SKD	10,957 ..
Zetor—2011 Rice Spl. fully built	11,467 ..
Zetor—5511 fully built	17,680 ..
Zetor—5511 SKD	17,173 ..
U—650 fully built	19,650 C & F
U—650 SKD	19,050 ..
U—651	21,750 ..
Byelarus	13,500 C I F
T/25	8,900 ..
Ursus—328 PKD	7,100 C & F
Ursus—335	11,800 ..
IMT—555	15,557 ..
Ford—3000	£ 1,145 ..
International B 276	£ 849.10 ..

(\*Imports suspended and price is with deletions).

(d) and (e). A statement showing the allocation of 30,000 tractors being imported against requirements of 1969-70 is appended.

**Statement***Allocation of 30,000 Tractors being Imported against requirements of 1969-70*

S. No.	Name of State Agro-Industries Corpn./U.T.	Allotment			Total
		12-20 (hp)	35 (hp)	50 & above (hp)	
1.	Andhra Pradesh	1,600	300	400	2,300
2.	Assam	175	75	50	300
3.	Bihar	1,425	300	375	2,100
4.	Gujarat	925	275	400	1,600
5.	Haryana	1,300	325	375	2,000
6.	J & K	100	50	50	200
7.	Kerala	600	50	150	300
8.	Madhya Pradesh	1,050	350	400	1,800
9.	Maharashtra	975	325	500	1,800
10.	Mysore	1,150	275	425	1,850
11.	Tamil Nadu	1,275	325	300	1,900
12.	Orissa	100	100	50	250
13.	Punjab	2,300	300	400	3,000
14.	Rajasthan	1,250	325	425	2,000
15.	Uttar Pradesh	2,525	375	500	3,400
16.	West Bengal	200	50	50	300
	DEFENCE	1,400	500	600	2,500
	CUSTOM HIRING	100	500	400	1,000
	UTS/RESERVE	550	200	150	900
	<b>Total :</b>	<b>19,000</b>	<b>5,000</b>	<b>6,000</b>	<b>30,000</b>

**Aid from Hungary for Setting up Telecommunication Factory**

5017. SHRI YASHPAL SINGH :  
SHRI NARAYANAN :  
SHRI N.R. LASKAR :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether Hungary has offered India financial aid and technical assistance in